NATIONAL COMPANY LAW APPELLATE TRIBUNAL

6TH FLOOR, EZHILAGAM ANNEXE BUILDING, CHEPAUK, CHENNAI, TAMILNADU

SUPPLEMENTARY CAUSE LIST DATED **19.03.2025** (WEDNESDAY)

CHENNAI BENCH (HYBRID MODE) <u>10:30 AM</u>

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In the Court of Hon'ble Mr. Justice Sharad Kumar Sharma, Member (Judicial), Hon'ble Mr. Jatindranath Swain, Member (Technical)

Note: No Mention will be permitted without prior consent of the other side.

For Admission (Fresh Cases)

| S.No. | Case No. | Name of the Parties | Counsel for Appellants | Counsel for Respondents |
|-------|---|--|------------------------|--|
| 1. | Comp App (AT) (CH) No. 27/2025 For Stay IA No. 438/2025 For Additional Docs. IA No. 439 & 443/2025 For Urgent listing IA No. 440/2025 For Exemption IA No. 441/2025 | Deccan Advanced Sciences Pvt Ltd Vs Escientia Advanced Sciences Pvt. Ltd. & 10 Ors. | Mr. VV Sivakumar | Cyril Amarchand Mangaldas For Caveator |

For Direction

| S.No. | Case No. | Name of the Parties | Counsel for Appellants | Counsel for |
|-------|--|---|------------------------|--------------------------|
| | | | | Respondents |
| 2. | IA No. 416/2025 (To Adv. Hg.) in Comp App (AT) (CH) (Ins) No. 69/2025 To dispense with IA No. 221/2025 For Stay IA No. 222/2025 For Additional docs. IA No. 223/2025 For Direction IA No. 417/2025 | Consortium of Varma Steels Pvt. Ltd.& AVP Varma, SRA Vs B Naga Bhushan RP of Sri Mata Infratech Ltd. & 2 Ors. | Ms. MV Lakshmi | Mr. P Ramesh Babu- R1 |
| | , | | | |

Copy to:

By the order of Hon'ble Member (Judicial)

Chennai Bench

1. Notice Board

2. Website: <u>www.nclat.nic.in</u>